

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA
UNSTARRED QUESTION NO. 3001
TO BE ANSWERED ON MARCH 16, 2016

REPORT ON MIGRATION

No.3001 SHRI VENKATESH BABU T.G:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has set up panel to study the impact of migration to cities;
- (b) if so, the details thereof and the time by which its Report is likely to be submitted;
- (c) whether any study has been conducted/proposed to be conducted by the Government to estimate the future requirement of housing in the country; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN
POVERTY ALLEVIATION

(SHRI BABUL SUPRIYO)

(a)&(b): The Ministry of Housing and Urban Poverty Alleviation has set up a Working Group on 'Impact of Migration on Housing, Infrastructure and Livelihoods' in July 2015, under the Chairmanship of Shri Partha Mukhopadhaya, Senior Fellow,

Cont...

Centre for Policy Research (CPR). The detailed Terms of Reference (ToR) of the Working Group are enclosed at Annexure. The timeframe for submission of report by the Group is upto 30th June, 2016.

(c)&(d): A Technical Group (TG) was constituted by the Ministry of Housing & Urban Poverty Alleviation on Urban Housing shortage of the Country in 2011 for the 12th five year plan period (2012-17) which estimated the total urban housing shortage of 18.78 million.

OFFICE ORDER

Subject: Constitution of Working Group on “Impact of Migration on Housing, Infrastructure and Livelihoods” – reg.

In suppression of this Ministry’s earlier office order of even number dated 22.07.2015, it is informed that of a “Working Group on Migration” has been set up by the competent authority to assess the “Impact of Migration on Housing, Infrastructure and Livelihoods” so as to develop the strategic policy intervention. The composition of the “Working Group” is as given below:

Sl.No.	Nominee	Designation
1.	Shri. Partho Mukhopadhyay, Senior Fellow, Centre for Policy Research (CPR), Delhi, Strengthen and Harmonise Research and Action on Migration in the Indian Context (SHRAMIC) project	Chairman
2.	Secretary or nominee, Ministry of Rural Development (MoRD)	Member
3.	Secretary or nominee, Ministry of Labour and Employment (MoL&E)	Member
4.	Secretary or nominee, Ministry of Statistics and Programme Implementation (MoSPI)	Member
5.	Secretary or nominee, Ministry of Urban Development (MoUD)	Member
6.	Representative, Ministry of Home Affairs (MoHA)	Member
7.	CEO or nominee, NITI Aayog	Member
List of experts panel		
8.	Shri Chandrashekhar, Associate Professor , Indira Gandhi Institute of Development Research (IGIDR) Mumbai	Member
9.	Prof. Ravi Srivastava, Centre for the Study of Regional Development , School of Social Sciences JNU, Delhi	Member
10.	Dr. Kamala Sankaran , Law Faculty, Delhi University,	Member
11.	Dr. Sanjiv Phansalkar from Tata Trust	Member
12.	Shri Gautam Bhan, Senior Consultant, Indian Institute for Human Settlements (IIHS)	Member
13.	Joint Secretary (Housing), Ministry of Housing and Urban Poverty Alleviation (MoHUPA)	Member Convener

2. The Terms of Reference (ToR) for the Task Force would be:

- A. To review the trend of various forms of migration in India and its impact on urban areas as well as the implications on rural and small towns.
- B. To understand the intercontinental migration and its associated impact on Indian cities and towns including consequent internal migration
- C. To analyse how migration helps in income benefits and the gross increase both at native place and the destination end.

- D. To better understand the reasons for migration and analyse its fall outs
- E. To analyse the migration patterns in various economic groups and its trends and influences
- F. To assess the impacts of migration on :
- a. Housing :
 - To analyse the product mix of housing supply market catering to migrant population of various income segments, in terms of quality and quantity
 - To understand the spatial segmentation of housing and trends in ownership/ rental accommodation.
 - b. Infrastructure :
 - To analyse how floating population and migrants affect the infrastructural holding capacity of the city
 - To analyse the migrants' access to services and other amenities
 - c. Livelihoods : To understand the opportunities and challenges for migrants in terms of both wages and skill
- G. To understand the impact and effectiveness of Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act of 1979 and other regulations/legislations as applicable.
- H. To suggest policy measures to better tackle migration from the perspective of housing, infrastructure and livelihoods for the migrants.

3. **Time frame:** The committee shall submit its report within 3 months from the date of first meeting of the Working Group.

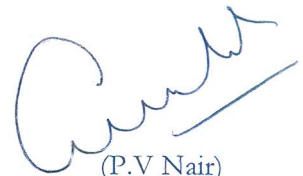
4. The admissibility of TA/DA in respect of official members for attending the meeting of the 'Working Group' shall be governed by the respective service rules applicable in their case and borne by the concerned Department/organization to which they belong.

5. The admissibility of room rent, conveyance, TA/DA etc. in respect of non-official members for the meeting of 'Working Group', constituted as above, shall be as follows:-

- a) The outstation non-officials members will ordinarily travel by train in AC-II tier. They can travel by air with the prior permission of Secretary of the Ministry.
- b) The outstation members will be reimbursed DA/conveyance at the rate as admissible to officers of Government of India drawing grade pay of Rs. 6,600/- per month as prescribed in Expenditure's O.M. dated 23.09.2008, i.e. hotel accommodation up to Rs. 1,500/- per day, taxi charges up to Rs. 150/- per day for travel within city and food bills upto Rs. 200/- per day.
- c) A sitting fee @ Rs. 2,000/- per meeting will be paid to non-official members.

6. The expenditure on this account shall be debited to the A&OE head of HFA for the respective year.

7. This issues with the approval of the competent authority.



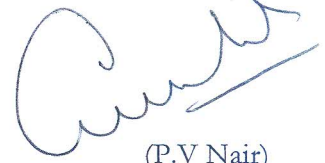
(P.V Nair)
Under Secretary to the Government of India
Tel: 2306 2252

To

1. Members of the Working Group (as per list attached)
2. NIC for updating the website

Copy to:

1. PS to HM (HUPA)
2. PSO to Secretary (HUPA)
3. PS to JS (HFA)
4. PS to JS (UPA)
5. PS to JS (Housing)
6. PS to JS (F&A)
7. PS to Director (Housing)



(P.V Nair)

Under Secretary to the Government of India

Tel: 2306 2252